

of the Companies Act and grant of interest-free loan by the company to a relative of Director and non-recovery of debts due from certain companies. The matter will be further processed in the Department after obtaining necessary replies from the company.

In the case of M/s. Mohan Ortmann and Herbst Ltd., (since changed to Mohan Machines Ltd), the examination of the inspection report revealed non-compliance of section 150 of the Companies Act regarding inadequate maintenance of the Register of Members by the Company. This matter is also being taken up with the company.

**Fall in prices of Crude Oil**

6002. SHRI R.N. RAKESH: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that of late there has been an oil glut and the prices of crude oil have fallen and that it is being reflected in the domestic price of petroleum products which have been reduced by three to ten per cent a dollar; and

(b) whether there is any possibility of a similar trend being reflected in the prices of Indian petroleum products particularly in view of larger indigenous production?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. SHIV SHANKAR): (a) Reports have appeared in the press about some surplus in the availability of crude oil in the international market and further that in this connection OPEC has recently taken a decision to reduce crude oil production. While crude oil prices have reportedly come down in the international spot market, apart from Iran no other country has recently reduced the official selling price of crude oil.

(b) There is no such proposal at this stage.

**Non-Operation of Telephone Exchanges in U.P.**

6003. SHRI R. N. RAKESH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) are Government aware that some telephone exchanges are non-operational in U.P. for years; and

(b) if so, what is the reason therefor and what action has been taken against the persons in allowing such a state of affairs to prevail?

**THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI YOGENDRA MAKWANA):**

(a) No Sir, except for telephone exchange at Aggarwal Mandi, which was not functioning from August, 1981 to January, 1982.

(b) The Junior Engineer in-charge and the lineman of Aggarwal Mandi have been placed under suspension. Enquiries are being conducted and appropriate action will be taken against those responsible.

**Rotational transfers of officers in P&T Department**

6004. PROF. NARAIN CHAND PARASHAR: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government have adopted the practice of rotational transfer for Heads of Circles and other Class I and Class II officers in the P and T Department after the lapse of a certain period of time.

(b) if so, the exact period of stay for carrying out rotational transfers alongwith the names of the Circles both telecomm- and postal in the country where this practice has been implemented; and

(c) the names of such cases where the Heads of Circles have over-stayed

alongwith the reasons in each case as also the name of the Heads of Circles concerned?

**THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI YOGENDRA MAKWANA):** (a) Yes, Sir.

(b) and (c). The information is being collected and will be laid on the table of the House.

**Postal Advisory Committee for Himachal Pradesh**

**6005. PROF. NARAIN CHAND PARASHAR:** Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Postal Advisory Committee for Himachal Pradesh has since been constituted;

(b) if so the date of its constitution and the present composition; and

(c) if not, the likely date by which it would be constituted along with the reasons for delay and the date when the previous Committee ceased to function?

**THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI YOGENDRA MAKWANA):** (a) and (b). No, Sir.

(c) Nominations for various interests have been received. The case is being processed for reconstitution. The term of the outgoing Committee expired on 31-12-1980.

**Telephone link between Swarghat and Bilaspur (H.P.)**

**6006. PROF. NARAIN CHAND PARASHAR:** Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether a demand has been received by Government for setting up

telephone link between Swarghat and Bilaspur in Himachal Pradesh;

(b) if so, the action taken by Government on this request; and

(c) if no action has been taken so far, the reason for delay and likely date by which action would be taken to set up the above said link?

**THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI YOGENDRA MAKWANA):** (a) Yes, Sir.

(b) and (c). A radio system has been planned between Swarghat and Bilaspur, and the same is likely to be commissioned during the 6th Plan period.

**Pending Cases for Clearance on account of Power Parallelism with P.T.C.C.**

**6007. PROF. NARAIN CHAND PARASHAR:** Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of cases pending for clearance on account of power parallelism with the Power Transmission Coordination Committee since 1-11-81 alongwith the dates, which have been referred to the Committee up to 1.3.1982;

(b) the names of such cases as have since been cleared by the Committee alongwith the dates and on which they have been cleared;

(c) the names of the cases which are still pending for clearance and the likely dates by which they would be cleared; and

(d) the reasons for delay and whether Government propose to expedite the clearance in the interest of speedy telecom. development?

**THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI YOGENDRA MAKWANA):** (a) to (d). Particulars of cases referred, cleared and those pending along with